

Joint Venture with Lazertech India Ltd.

5477. SHRI SHIBU SOREN: Will the PRIME MINISTER be pleased to state:

(a) whether the Lazertech (India) Limited a subsidiary of an American Company C.D.E.C. Corporation is setting up a joint venture in India with the Mallaya Group;

(b) if so, the details thereof;

(c) whether the Government have accorded approval to this project; and

(d) the details of the other similar foreign proposals by non-resident Indians which are under consideration for according approval during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI-MATI KRISHNA SAHI): (a) Proposal for setting up a joint venture in India by an Indian company in collaboration with another Indian company would not require approval of the Government in this Ministry under the foreign investment policy and procedure.

(b) to (d). Do not arise.

[English]

Stenographer Grade 'C' Examination - 1990

5478. SHRI UPENDRA NATH VERMA:
SHRI ROSHAN LAL:

Will the PRIME MINISTER be pleased to state:

(a) whether some candidates who appeared in Stenographer Grade 'C' Examination, 1990 conducted by Staff Selection Commission in June 1992 complained to the

SSC on June 30, 1992 that SSC selected only a few dictation passages for dictation to the batches who appeared for tests and were repeated in the next batches in the examination;

(b) if so, the reasons therefore;

(c) whether the UPSC was also observing the same practice in the past for the said examination; and

(d) if so, the steps the Government propose to take to avoid this practice of repetition of dictation passages in this examination?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) to (d). Some complaints have been received regarding repetition of passages in the Stenographers Grade 'C' Examination, 1990 conducted by the Staff Selection Commission in June, 1992. SSC does repeat some passages with a view to ensure uniformity in the standard of passages dictated to the candidates to the extent possible. However, adequate measures are taken to ensure confidentiality of the passages. Similar procedures were in vogue when UPSC was conducting the Grade 'C' Stenographers Examination.

The procedures adopted for Stenography tests conducted by the SSC are under constant review and necessary corrective measures are taken as and when required.

Alleged Payment of Commission for Getting Supply Order by IDPL

5479. DR. ASIM BALA: Will the PRIME MINISTER be pleased to refer to the reply given to Starred Question No. 589 on August 28, 1991 and state:

(a) whether the Bureau of Public Enter-